

**BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION, NEW
DELHI**

IN THE MATTER OF:

NTPC Vidyut Vyapar Nigam Ltd.

..... Applicant

**Comments on Draft Central Electricity Regulatory Commission (Terms and
Conditions for Renewable Energy Certificates for Renewable Energy
Generation) Regulations, 2022 vide Public Notice
No. : RA-14026(11)/1/2022-CERC Dated: 15th Feb 2022**

It is humbly submitted that:

a. Proposed Regulation:


Clause 13. Pricing of Certificates:

1. The price of Certificate shall be as discovered in the Power Exchange(s) or as mutually agreed between eligible entities and the electricity traders.

Comments/Suggestions:

- a) To ensure transparency in RE Certificate rates, trader should be allowed to discover its rate through tendering process in Deep Portal only and not through mutual agreements/negotiations. The tender can be issued either by Seller, Buyer or Trader.
Through Deep portal currently Discoms are issuing tenders for purchasing power under bilateral mode, same process can be used for sale/ purchase of RECs.
- b) Currently Power Exchange(s) are charging Rs 20.00 per certificate both from Seller and Buyer i.e Rs 40/- per Certificate per transaction. This margin charged by Exchange(s) is very high and should be reduced.

New Delhi
Dated- 25.03.2022


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